

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 5793(H)
TO BE ANSWERED ON 10th APRIL, 2017

IRREGULARITIES IN EXPORT FIGURES

5793(H). SHRI KIRTI AZAD:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether any case has come to the notice of the Government wherein a firm has shown very unrealistic figures about its export for availing financial benefits of various export promotion schemes started by the Directorate General of Foreign Trade (DGFT) during the last three years and the current year;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether any follow-up action has been taken by the Government in this regard; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) &(b) As per reports available, some exporters are found to have artificially inflated their exports to avail financial benefits during the last three years. A list of such cases alongwith action taken thereof is attached as Annexure 'A'.
- (c) & (d) The Regional Office concerned has taken appropriate action under Foreign Trade (Development& Regulation) Act, 1992 including cancelling the Duty Credit Scrips and imposing penalty in such cases.

The list of Exporters who have artificially inflated their exports to avail financial benefits from various export promotion schemes during the last four years

1. From 1.4.2013 to 31.3.2014

Sl. No.	Name of the Firm	Action taken
1.	M/s. R.R. World(IEC No. 0308005325)	Adjudication order dated 14.03.2014 issued cancelling DEPB and VKGUY Scrips issued to the firm. Also penalty of Rs. 10.00 lakhs imposed on the firm.

2. From 1.4.2014 to 31.3.2015 Nil

3. From 1.4.2015 to 31.3.2016

Sl. No.	Name of the Firm	Action taken
1.	M/s. Nayasa Exports Pvt. Ltd. (IEC No. 0303016990)	Adjudication order dated 07.08.2015 issued cancelling DEPB issued and penalty of Rs. 25.00 lakhs imposed on the firm.

4. From 1.4.2016 to 31.3.2017

Sl. No.	Name of the Firm	Action taken
1.	M/s. R.k. Enterprises (IEC No. 0311087469)	Adjudication order dated 29.04.2016 issued cancelling FMS/FPS scrips. Penalty of Rs. 50.00 lakhs imposed on the firm.
2.	M/s. Raj Enterprises (IEC No. 0398055688)	-Do- Penalty of Rs. 7,00,000/- imposed.
3.	M/s. Sai Smruti Trading Pvt. Ltd. (IEC No. 0312080255)	-Do- Penalty of Rs. 20.00 Lakhs imposed.
4.	M/s. CRM International (IEC No. 0312077751)	-Do- Penalty of Rs. 15.00 Lakhs imposed.
5.	M/s. Vidhi Traders (IEC No. 0312080255)	-Do- Penalty of Rs. 15.00 Lakhs imposed.
6.	M/s. R.B. Agencies (IEC No. 0309079543)	-Do- Penalty of Rs. 25.00 Lakhs imposed.
7.	M/s. Swastik Trading Co. (IEC No. 0311066054)	-Do- Penalty of Rs. 10.00 Lakhs imposed.
8.	M/s. Vincy International (IEC No. 0312003811)	-Do- Penalty of Rs. 80.00 Lakhs imposed.
9.	M/s. K.A.M Enterprises (IEC No. 0312019947)	-Do- Penalty of Rs. 35.00 Lakhs imposed.
10.	M/s. Manfred International (IEC No. 0312026358)	Penalty of Rs. 75.00 Lakhs imposed imposed
11.	M/s. Venity Trading (IEC No. 0312012438)	-Do- Penalty of Rs. 45.00 Lakhs imposed.

12.	M/s. R.S.P International (IEC No. 0312043015)	-Do- Penalty of Rs. 45.00 Lakhs imposed.
13.	M/s. Roopa Industries (IEC No. 0312040938)	-Do- Penalty of Rs. 30.00 Lakhs imposed.
14.	M/s. M.S. International (IEC No. 0312032081)	-Do- Penalty of Rs. 50.00 Lakhs imposed.
15.	M/s. M.K. Traders (IEC No. 0312031220)	-Do- Penalty of Rs. 35.00 Lakhs imposed.
16.	M/s. R.R. Trading (IEC No. 0312031203)	-Do- Penalty of Rs. 35.00 Lakhs imposed.
17.	M/s. M.B. Enterprises (IEC No. 0312026340)	-Do- Penalty of Rs. 50.00 Lakhs imposed.
18.	M/s. M.R. Enterprises (IEC No. 0312012501)	-Do- Penalty of Rs. 30.00 Lakhs imposed.
19.	M/s. M.S. Overseas (IEC No. 0311088783)	-Do- Penalty of Rs. 50.00 Lakhs imposed.
20.	M/s. Valiant Traders (IEC No. 0311088638)	-Do- Penalty of Rs. 25.00 Lakhs imposed.
21.	M/s. V.V. Trading (IEC No. 0311080596)	-Do- Penalty of Rs. 40.00 Lakhs imposed.
22.	M/s. Vin Max Enterprises (IEC No. 0311078818)	-Do- Penalty of Rs. 50.00 Lakhs imposed.
23.	M/s. Virat Trading (IEC No. 0311068430)	-Do- Penalty of Rs. 50.00 Lakhs imposed.
24.	M/s. VJM Infra Projects Pvt. Ltd. (IEC No. 0311036180)	-Do- Penalty of Rs. 1.50 crores imposed.
25.	M/s. VRL Enterprises (IEC No. 0311022189)	-Do- Penalty of Rs. 50.00 Lakhs imposed.